

Central Administrative Tribunal  
Principal Bench: New Delhi

OA 2562/96

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New Delhi this the 12th day of December 1996.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

Mukesh Sethi  
S/o Late Satish Chander Sethi  
R/o 36-C Sector IV DIZ Area  
New Delhi

...Applicant.

(Through Advocate: Shri Shakti Chand Sharma)

Versus

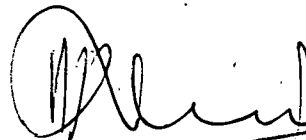
1. Union of India through  
Secretary  
Ministry of Defence  
New Delhi
2. The Directorate of Estate  
Nirman Bhawan, New Delhi.
3. The Commanding Officer  
No.1 Army Hqs. Signal Regiment  
Signal Enclave  
New Delhi

...Respondents.

ORDER (oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

After making submissions for quite some,  
learned counsel for the applicant wishes to withdraw the  
application with liberty to take up the matter further with  
the department. Permission is granted and the application is  
closed as withdrawn.



(A.V.Haridasan)  
Vice Chairman (J)

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